

Government of Jammu and Kashmir,  
Home Department,  
Civil Secretariat, J&K.

NOTIFICATION

Srinagar, the 26<sup>th</sup> July, 2024

S.O 373 .-In exercise of the powers conferred by sub section(1) of section-9 of the Manoeuvres, Field Firing and Artillery Practice Act, 1938, the Government of Jammu and Kashmir hereby declares the area of Village Garhi, Nowshera, District Rajouri, under Khasra Nos. 59, 82, 87 to 98, 98/1, 98/2, 99, 244 to 249, 1883, 1884 and 1885, as Field Firing Range for Army for a period of 10 years, with effect from the date of expiry of SRO-451 dated 18.12.2015, subject to strict compliance of the provisions of the Manoeuvres, Field Firing And Artillery Practice Act, 1938.

By order of the Government of Jammu and Kashmir.

Sd/-

(Chandrakar Bharti)IAS,

Principal Secretary to the Government,

No. HOME-LA/122/2021-05-HOME (CC:91455)

Dated: 26 .07.2024

Copy to the:

1. Principal Secretary to the Hon'ble Lt. Governor, J&K.
2. Secretary to the Government, Revenue Department.
3. Secretary to the Government, Department of Law, Justice & Parliamentary Affairs (W.7. S.C).
4. Divisional Commissioner, Jammu.
5. Director, Information, J&K with the request to publish the notification in at least two leading local daily newspapers.
6. Director, Archives, Archaeology and Museums, J&K.
7. Deputy Commissioner, Rajouri.
8. Senior Superintendent of Police, Rajouri.
9. General Manager, Ranbir Government Press, Jammu. He is requested to publish the notification in the Government Gazette.
10. Private Secretary to the Chief Secretary, J&K.
11. Private Secretary to Principal Secretary to the Government, Home Department.
12. I/c Website, Home Department.
13. Notifications/Stock File.

Copy also the:

1. Joint Secretary (JKL), Ministry of Home Affairs, GoI.
2. HQ. Northern Command C/o 56 APO.

(Rouf Ahmad Lone)JKAS,

Under Secretary to the Government